

**Government of India
Ministry of Finance
Department of Revenue**

**LOK SABHA
UNSTARRED QUESTIONS NO. 304
TO BE ANSWERED ON FRIDAY, FEBRUARY 3, 2017
MAGHA 14, 1938 (SAKA)**

DIRECT AND INDIRECT TAXES

304: SHRI NISHIKANT DUBEY:

Will the Minister of FINANCE be pleased to state:

- (a) the targets set for realisation of both direct and indirect taxes during 2016-17 and the extent to which these have been achieved;
- (b) whether there is likely to be a shortfall in both direct and indirect tax realisation;
- (c) if so, the details thereof and the reasons therefor; and
- (d) whether the Government proposes to meet the targets by the end of the financial year 2016-17 and if so, the details thereof and the steps taken by the Government in this regard?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE**

Type	Budget estimate (BE) (Rs. in crore)	Tax collection (Rs in crore)	% of BE achieved
Direct Taxes	8,47,098	5,76,408 (upto 16.1.17)	68.04%
Indirect Taxes	7,79,669	6,30,972 (upto Dec 2016)	80.9%

(SANTOSH KUMAR GANGWAR)

(a).

(b & c). Keeping in view the trends of collection, the budgetary targets fixed for direct taxes and indirect taxes in the Financial Year 2016-17 are likely to be achieved.

(d). To achieve the direct taxes collection targets, the Income Tax Department has taken various measures towards revenue mobilization that includes monitoring of advance tax payments by top taxpayers, laying emphasis on collection/recovery of outstanding demand, monitoring payment of tax deducted at source by top deductors, organizing awareness programmes regarding TDS/TCS provisions for proper compliance, utilizing information available through Annual Information Report (AIR), Financial Intelligence Unit (FIU) and other sources for detection of cases of tax evasion and new tax payees, enforcement/deterrent action by way of searches and surveys, efforts towards widening of tax base, early disposal of high demand appeal cases for recovery of demand, if any, multi-media campaign to encourage voluntary compliance of tax laws, etc.

The Indirect tax targets will be met by the end of financial year 2016-17. Several steps have been taken by the Government to improve the indirect tax revenue collections, such as, additional resource mobilization measures through annual budget, risk management system, use of information technology, special audit, speedier adjudication, liquidation of arrears, speedy disposal of confiscated/seized goods etc.
